

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 403
TO BE ANSWERED ON 26TH APRIL, 2016

USE OF PDS

403. SHRI R. PARTHIPAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether any perceptible change has been observed in consumption/demand of rice under the Public Distribution System (PDS) during the last decade, if so, the details thereof;

(b) whether there has been a perceptible difference in per capita consumption between the urban and rural areas during the last three years, if so, the details thereof indicating the details of States with relatively high incidence of PDS purchase of rice in the rural sector and urban sectors; and

(c) whether huge losses have been noticed in PDS, if so, the details thereof and the corrective action taken thereon?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a): As per the Consumer Expenditure Survey conducted during National Sample Survey (NSS) 61st round (July, 2004-June, 2005), NSS 66th round (July, 2009-June, 2010) and NSS 68th round (July, 2011-June, 2012), the estimates of monthly per capita consumption (kg) of rice under Public Distribution System (PDS) at the All India Level is as under:-

Area	Monthly per capita PDS consumption (kg)		
	2004-05	2009-10	2011-12
Rural	0.839	1.408	1.670
Urban	0.530	0.814	0.882

(b): Latest nationwide Household Consumer Expenditure Survey (CES) by National Sample Survey Office (NSSO) was conducted during NSS 68th round (July, 2011- June, 2012). Based on the results of this survey, estimates of monthly per capita consumption of rice (PDS) for rural and urban areas for different states and UTs are given at Annexure-I.

(c): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible Below Poverty Line (BPL) families, issuance of ration cards to them and supervision over and monitoring of functioning of Fair Price Shops (FPSs) rest with the concerned State/UT Governments. There have been reports about irregularities in implementation of TPDS in certain regions/States in the country. As and when complaints are received by the Government from individuals and organizations as well as through press reports, they are sent to State/UT Governments concerned for inquiry and appropriate action.

In order to maintain supplies and securing availability and Distribution of essential commodities, Public Distribution System (Control) Order, 2001 and TPDS (Control) Order, 2015 have been notified. Both control orders mandate the State and UT Governments to carry out all required action to ensure smooth functioning of TPDS. An offence committed in violation of the provisions of both these Order is liable for penal action under the Essential Commodities Act, 1955. Reports are being sought periodically from State/UT Governments regarding irregularities in TPDS and action taken on such cases by them under relevant clauses of PDS (Control) Orders.

Department of Food and Public Distribution has also implemented a Plan on Scheme 'End- to- end Computerisation of TPDS Operations' under 12th Five Year Plan (2012-17) on cost sharing basis with the States/UTs.

Presently, the Scheme comprises activities, namely, digitization of ration cards/beneficiary and other databases, computerisation of supply-chain management, setting up of transparency portals and grievance redressal mechanisms.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 403 DUE FOR ANSWER ON 26.04.2016 IN THE LOK SABHA

Estimates of monthly per capita consumption of rice (PDS) in 2011-12 for each State/UT		
State/UT	monthly per capita rice-PDS consumption (kg)- MMRP	
	rural	urban
Andhra Pradesh	3.519	1.990
Arunachal Pradesh	3.935	4.210
Assam	2.912	1.146
Bihar	1.321	0.582
Chhattisgarh	4.316	2.575
Delhi	0.068	0.121
Goa	2.244	1.462
Gujarat	0.340	0.070
Haryana	0.011	0.001
Himachal Pradesh	2.076	1.006
Jammu & Kashmir	4.387	4.385
Jharkhand	2.055	0.370
Karnataka	2.544	1.312
Kerala	2.571	2.021
Madhya Pradesh	0.468	0.229
Maharashtra	1.128	0.198
Manipur	0.194	0.163
Meghalaya	3.152	1.185
Mizoram	6.728	4.738
Nagaland	0.830	0.448
Odissa	3.649	1.367
Punjab	0.001	0.002
Rajasthan	0.005	0.008
Sikkim	4.449	0.148
Tamil Nadu	4.534	3.169
Tripura	5.778	3.420
Uttarakhand	1.827	0.606
Uttar Pradesh	0.871	0.252
West Bengal	0.949	0.370
A & N Islands	4.864	3.951
Chandigarh	0.029	0.083
Dadra & N. Haveli	2.160	0.384
Daman & Diu	0.032	0.131
Lakshadweep	6.580	6.426
Puducherry	3.049	2.337
all-India	1.670	0.882